

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation
Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WEEXCEL TECHNOLOGIES
PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	WEEXCEL TECHNOLOGIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/07/2012
3.	Authority under which corporate debtor is incorporated/ registered	RoC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200WB2012PTC184126
5.	Address of the registered office and principal office (if any) of corporate debtor	50, CHOWRINGHEE ROAD, IISCO HOUSE 10TH FLOOR, UNIT NO. 3 KOLKATA 700071 WB IN
6.	Date of closure of Insolvency Resolution Process	07/02/2023
7.	Liquidation commencement date of corporate debtor	07/02/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Pankaj Kumar Kedia Reg No: IBBI/ IPA- 001/ IP-P01037/ 2017-2018/11710
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1, R.N.Mukherjee Road, 5 th Floor, Kolkata- 700001 E-mail ID - pkkedia2@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 1, R.N.Mukherjee Road, 5 th Floor, Kolkata- 700001 E-mail ID – weexcel.liqd@gmail.com
11.	Last date for submission of claims	09/03/2023

Notice is hereby given that the National Company Law Tribunal, KOLKATA has ordered the commencement of liquidation of the **WEEXCEL TECHNOLOGIES PRIVATE LIMITED** on 24.01.2023 (Order received on **07.02.2023**).

The stakeholders of **WEEXCEL TECHNOLOGIES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 09/03/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Pankaj Kumar Kedia

Date and place: KOLKATA 08.02.2023